

Sl. No. 17

NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH

(Virtual Hearing)

PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)

: SHRI SANJAY PURI – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 23.04.2024 AT 01:30 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP/16/241/AMR/2022	Main Case	241 of Comp. Act	Mrs. Nishi Shukla Vs. Digisprint Solutions Private Limited & 3 others
	IA(Companies Act)/24/2023	U/s 242(4) of Companies Act, 2013 r/w Rule 11 of NCLT Rules, 2016	Ms. Nishi Shukla Vs. Digisprint Solutions Private Limited & 3 Ors.
	Contempt Application (Companies Act)/1/2023	U/s 425 of Companies Act, 2013 r/w Rule 11 of NCLT Rules, 2016	Ms. Nishi Shukla Vs. Digisprint Solutions Private Limited & 3 Ors.
	IA(Companies Act)/19/2023	U/Rule 11 of NCLT Rules, 2016	Digisprint Solutions Pvt. Ltd & 2 Ors Vs. Mrs. Nishi Shukla & Anr.
	IA(Companies Act)/10/2023	Rule 11 of NCLT Rules	Mrs. Nishi Shukla Vs. Digisprint Solutions Private Limited & 3 others
	IA(Companies Act)/11/2023	Rule 11 of NCLT Rules	Mrs. Nishi Shukla Vs. Digisprint Solutions Private Limited & 3 others
	IA(Companies Act)/12/2023	Rule 11 of NCLT Rules	Mrs. Nishi Shukla Vs. Digisprint Solutions Private Limited & 3 others

ORDER

Present: Ms. B. Saroj, Ld. Counsel for the Petitioner

Mr. Ramanna Dora, Ld. Counsel for R1-R3 present.

Pleadings are completed. For hearing, list the matter on 13.06.2024.

IA (Companies Act)/24/2023 & Contempt Application (Companies Act)/1/2023:

Present: Ms. B. Saroj, Ld. Counsel for the Applicant

Mr. Ramanna Dora, Ld. Counsel for R1-R3 present.

Pleadings are completed. For hearing, list the matter on 13.06.2024.

Sd/-

Sd/-

//2//

IA (Companies Act)/19/2023:

Present: Mr. Ramanna Dora, Ld. Counsel for the Applicant

Ms. B. Saroj, Ld. Counsel for R1 present.

None appears for R2. Hence, R2 is set ex-parte. Pleadings stands completed. For hearing, list the matter on 13.06.2024.

List all other IAs, for hearing along with main CP on 13.06.2024.

Sdl-

SANJAY PURI
MEMBER (TECHNICAL)

Sdl-

RAJEEV BHARDWAJ
MEMBER (JUDICIAL)